

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.08.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional for Digjam Ltd. & Ors.	Akshay Sharma	Pratik Thakkar-R1 Atul Sharma-R2 & R3
2.	Comp. App. (AT) (Ins) No. 204 of 2021	Vijisan Jewels Pvt. Ltd. Vs. Cimme Jewels Ltd. & Anr.	Rudreshwar Singh	Jvi Bharati Ateepriya Bhatia Naren Shetu-R2 Ankit Sharma- Intervenor

For Orders

3.	I.A. No. 1323 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria Saurabh Jain	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
4.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr.	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 581 of 2021	Shabeena Arshad & Anr. Vs. Nilesh Sharma Resolution Professional Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Stuti
6.	Comp. App. (AT) (Ins) No. 613 of 2021 (With Defects)	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	

7.	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar